

Commodity Boards, and the Indian Council of Arbitration.

The steps taken for boosting exports include the supply of imported raw materials for export production through the import replenishment policy, supply of selected, important indigenous raw materials at concessional prices, marketing assistance to make selected export products competitive in international markets, bank credit at concessional rate of interest, drawback of duties and concessional rail freight on the movement of selected export products from inland centres of production to the ports of export.

मैसर्स कामानी एण्ड कम्पनी, बम्बई द्वारा ईरान को वस्तुओं का निर्यात

2770. श्री बेबेन सेन : क्या बंबेशिक व्यापार तथा पूर्ति मंत्री यह बताने की कृपा करेंगे कि :

(क) मैसर्स कामानी एण्ड कम्पनी, बम्बई ने अब तक ईरान को किन किन वस्तुओं का निर्यात किया है और कितने मूल्य की ;

(ख) क्या पिछले वर्ष इस कम्पनी ने ईरान से कुछ कच्चे माल का आयात किया था और यदि हां, तो आयात और निर्यात में कितना अंतर था ;

(ग) क्या इस कम्पनी द्वारा निर्यात के प्रतिबन्धित, नये करार के अंतर्गत अन्य कम्पनियों द्वारा बनाई गई वस्तुओं का भी निर्यात किया जायेगा ; और

(घ) क्या सरकार का विचार कामानी एण्ड कम्पनी द्वारा निर्यात किये जाने वाले माल का निरीक्षण सुनिश्चित करने का है, जिस से दोषपूर्ण माल का निर्यात न हो और हमें विदेशों से ऐसे ठेके मिलते रहें ?

बंबेशिक व्यापार तथा पूर्ति मंत्रालय में उप-मन्त्री (श्री चौधरी राम सेवक) : (क) से (ग). अन्य देशों से, जिन में ईरान भी शामिल है, किये जाने वाले आयातों तथा उन देशों को होने वाले भारत के निर्यातों के आँकड़े फरवरी

नहीं रखे जाते अपितु देशभर के लिये समग्र रूप में रखे जाते हैं ।

(घ) निर्यात (गुरु नियंत्रण तथा निरीक्षण) अधिनियम के अंतर्गत भारत से निर्यात की जाने वाली अनेक मर्दों का पोतलदान-पूर्व निरीक्षण होना अनिवार्य है ।

Airport at Cholavaram (Madras)

2771. SHRI SEZHIYAN : Will the Minister of DEFENCE be pleased to state :

(a) the progress made in building a modern airport at Cholavaram near Madras ;

(b) whether preliminary studies have been completed by experts ; and

(c) whether the scheme is proposed to be taken up in the Fourth Five Year Plan period ?

THE MINISTER OF DEFENCE (SHRI SWARAN SINGH) : (a) to (c). There are no plans at present to develop Cholavaram airfield for the use of the Air Force.

Import of Nickel from Cuba

2772. SHRI INDRAJIT GUPTA : Will the Minister of FOREIGN TRADE AND SUPPLY be pleased to state :

(a) whether any proposal has been received from the Government of Cuba for the sale of nickel to India in exchange for steel products ; and

(b) if so, Government's reaction thereto ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE AND SUPPLY (SHRI CHOWDHARY RAM SEWAK) : (a) No specific proposal for the sale of nickel to India in exchange of steel products has been received from Cuba.

(b) Does not arise.

International Exploitation of Sea-bed

2773 DR. KARNI SINGH : SHRI NARAIN SWARUP SHARMA :

**SHRI RAM SWARUP
VIDYARTHI :
KUMARI KAMALA
KUMARI :
SHRI OM PRAKASH
TYAGI :**

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether India is fully represented on the 42-nation permanent committee set up by the U. N. General Assembly for the exploitation of the sea bed ;

(b) if so, by whom :

(c) which are the other participating nations ;

(d) what precautions Government have taken to safeguard against any nation establishing naval outposts and submarine bases in the Indian Ocean under the garb of international sea-bed exploitation ; and

(e) whether any agreement has been made as to in what proportion the exploited wealth beneath the Indian Ocean will be shared between the participant nations vis-a-vis India ?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI DINESH SINGH) : (a) Yes, Sir.

(b) The Permanent Representative of India to the United Nations.

(c) Argentina, Australia, Austria, Belgium, Brazil, Bulgaria, Cameroon, Canada, Ceylon, Chile, Czechoslovakia, El Salvador, France, Iceland, Italy, Japan, Kenya, Kuwait, Liberia, Libya, Madagascar, Malaysia, Malta, Mauritania, Mexico, Nigeria, Norway, Pakistan, Peru, Poland, Romania, Sierra Leone, Sudan, Thailand, Trinidad and Tobago, U. S. S. R., U. A. R., U. K., United Republic of Tanzania, U. S. A. and Yugoslavia.

(d) and (e) : The General Assembly in its Resolution No. 2467 adopted at its east session has instructed the Committee on the Peaceful Uses of the Sea-bed and the Ocean Floor beyond the Limits of National Jurisdiction of study measures for ensuring the reservation exclusively for peaceful purposes of the sea-bed and the ocean floor. It has also requested the U. N. Secretary-General to undertake a study on question of establishing appropriate

international machinery for the promotion of the exploration and exploitation of the resources of this area and the use of these resources in the interests of mankind, taking into special consideration the needs of the developing countries.

Furthermore, the 18-nation Disarmament Committee has also been instructed to examine ways and means of demilitarising the sea-bed and the ocean floor.

Review Committee on S T C

2774. **SHRI VISHWA NATH
PANDEY ;
SHRI K. LAKKAPPA ;
SHRI A. SREEDHARAN :
SHRI HARDAYAL
DEVGUN :
SHRI SITARAM KESRI :
SHRI B. K. DAS-
CHOWDHURY :
SHRI CHENGALRAYA
NAIDU :
SHRI D. N. PATODIA :**

Will the Minister of FOREIGN TRADE AND SUPPLY be pleased to refer to the reply given to Unstarred Question No. 263 on the 12th November, 1968 and state :

(a) whether Government have since considered the recommendations made by the Review Committee on the State Trading Corporation ;

(b) if so, the result thereof ; and

(c) if not, when they are likely to be considered ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE AND SUPPLY (SHRI CHOWDHARY RAM SEWAK) : (a) to (c). Government have considered the views and recommendations contained in the interim report of the STC's Review Committee and are in general agreement with them. The recommendations in the Report for expansion of the Board and other organisational matters have been agreed to by the Government. Most of them have been implemented by the Corporation. The final report of the Review Committee is expected in a few week's time. Government will take suitable further action when they receive final report.